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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CM No. 3701/2020 in

+ W.P.(C) 13779/2019

INDIAN BROADCASTING FOUNDATION Petitioner

Through: Mr. Maninder Singh, Sr. Adv.
with Mr. Nitin Sharma and Mr. Sumant
Narang, Advs.

versus

TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Through: Mr. Rakesh Dwivedi, Sr. Adv.
with Mr. Arjun Natarajan and Mr. N. Sasank
Iyer, Advs.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

% **29.01.2020**

CM No. 3701/2020 in W.P.(C) 13779/2019

Issue notice to the respondent.

Mr. Arjun Natarajan, Advocate accepts notice on behalf of the
respondent.

List this application on 14th February, 2020, the date already
fixed.

CHIEF JUSTICE

C.HARI SHANKAR, J

JANUARY 29, 2020/kr